

Amendment to

Notice Inviting Expression of Interest for Gayatri Projects Limited published on 10.05.2023

This refers to the Form G- Notice inviting EOI for submission of Resolution Plan for Gayatri Projects Limited undergoing CIRP published on 10.05.2023 in Business Standard (English) and Mana Telangana (Telugu), News Papers.

This is to inform that last date of submission of EOI is extended upto 15-06-2023 without any change in other terms and conditions of the EOI. Revised timelines of the EOI process are accordingly uploaded on the website of the Company at <https://www.gayatri.co.in/>.

Date : 29-05-2023

Place: Hyderabad

CA Sai Ramesh Kanuparthi

Resolution Professional for Gayatri Projects Limited

**IP Reg. No. IBBI/IPA-001/IPP00910/2017-
2018/11510**

Plot no.6-B, Beside TDP office, Road No. 2, Banjara
Hills, Hyderabad – 500034

Revised Timelines:

Sr. No.	Particulars	Date
1	Date of issue of provisional list of PRAs	20-06-2023
2	Last date for submission of objections to provisional list	25-06-2023
3	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-06-2023
4	Date of issue of final list of prospective resolution applicants	05-07-2023
5	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Email to: gplcirp@gmail.com
6	Last date for submission of resolution plans	25-07-2023
7	Manner of submitting resolution plans to resolution professional	As set out in the Request for Resolution Plans ("RFRP")
8	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	09-08-2023